

Statement-II

Number of students who opted out after taking admission during last three years

	2008	2009	2010
General	149	430	272
Scheduled Castes	40	60	40
Scheduled Tribes	11	12	20
Other Backward Classes	21	75	31
TOTAL :	221	577	363

Tourism projects in Tenth Plan

3310. SHRIMATI NAZNIN FARUQUE: Will the Minister of TOURISM be pleased to state:

- (a) the details of tourism projects sanctioned during Tenth Plan and how many of them are pending completion, State-wise;
- (b) the steps taken for timely completion of these projects;
- (c) whether important heritage sites and tourist destinations are not well connected with roads and if so, the action taken to connect heritage sites with national highways; and
- (d) the steps taken to promote domestic tourism?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) and (b) State-wise details of projects sanctioned by the Ministry of Tourism during Tenth Plan are given in the Statement (*See below*).

Development, implementation and monitoring of projects is primarily the responsibility of concerned State Governments/Union Territory Administrations. However, Ministry of Tourism also monitors the progress of implementation through review meetings and site visits from time to time. This matter is also discussed in the Regional Conferences of State Tourism Ministers.

(c) The Ministry of Road Transport and Highways is responsible for development and maintenance of National Highways. They have no separate proposal for development of National Highways/Roads to connect various heritage sites and tourist destinations. However, Ministry of Tourism had taken up with them for construction/upgradation of roads leading to World Heritage sites.

The Ministry of Road Transport and Highways has a scheme *viz.*, Central Road Fund (CRF) scheme for development of identified State roads, recommended by the State Governments. Apart from this, the Ministry of Tourism has a scheme of Product/Infrastructure Development for destinations/circuits under which central financial assistance is provided to States/UTs for the last mile connectivity leading to the tourist sites.

(d) The Ministry of Tourism promotes India as a holistic destination in the domestic market through print and electronic media campaigns, tourism literature, publicity collaterals, travel fairs and road shows.

Statement

State-wise details of projects sanctioned during Tenth Five Year Plan

(Rs. in crore)

Sl. No.	State	No. of sanctioned projects	Sanctioned amount
1	2	3	4
1.	Andaman and Nicobar	1	0.06
2.	Andhra Pradesh	33	84.28
3.	Arunachal Pradesh	39	60.88
4.	Assam	41	66.35
5.	Bihar	26	66.32
6.	Chandigarh	10	5.08
7.	Chhattisgarh	37	77.47
8.	Dadra and Nagar Haveli	4	0.38
9.	Daman and Diu	9	5.82
10.	Delhi	45	71.23
11.	Goa	7	1.57
12.	Gujarat	25	37.27
13.	Haryana	44	48.95
14.	Himachal Pradesh	55	71.34
15.	Jammu and Kashmir	64	140.21
16.	Jharkhand	12	42.80
17.	Karnataka	47	90.52
18.	Kerala	61	138.10
19.	Lakshadweep	1	0.07
20.	Madhya Pradesh	62	97.24
21.	Maharashtra	52	82.68
22.	Manipur	17	11.62

1	2	3	4
23.	Meghalaya	20	26.68
24.	Mizoram	30	60.38
25.	Nagaland	36	74.41
26.	Orissa	37	72.36
27.	Pondicherry	9	16.85
28.	Punjab	29	55.45
29.	Rajasthan	50	81.84
30.	Sikkim	49	74.96
31.	Tamil Nadu	62	103.45
32.	Tripura	21	0.17
33.	Uttar Pradesh	44	95.90
34.	Uttaranchal	42	76.73
35.	West Bengal	39	55.35
TOTAL :		1160	2011.67

Maintenance of DDA parks

†3311. SHRI BALAVANT ALIAS BAL APTE:
SHRI SHREEGOPAL VYAS:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government is aware of encroachments on DDA parks and their poor maintenance;
- (b) if so, the facts thereof;
- (c) the time by when the work for proper maintenance of DDA parks is likely to be started and completed and the reasons for delay in this regard; and
- (d) the action proposed to be taken against the officials responsible for sluggishness?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) DDA has informed that there are minor encroachments in the DDA parks by way of construction of religious structures, jhuggies etc. DDA has also informed that the parks under its jurisdiction are being maintained properly and regularly.

(c) and (d) DDA has also reported that maintenance works, wherever required are carried out from time to time.

†Original notice of the question was received in Hindi.